**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.-35/1993

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company Under Section		Pradip Kumar Sengupta & Ors Versus-Titan Engineering Co. Pvt.Ltd & Ors  397/398		
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PRADIP KUMARSEN GUPTA Petitioners Petitioner no L (9nperson) no 1 to 3

09.11.2017

## ORDER

Mr. Pradip Kumar Sen Gupta, the petitioner himself is present in Court.

List on 18/12/2017 for hearing on top of list.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd